

**Government of Jammu and Kashmir  
Forest, Ecology & Environment Department  
Civil Secretariat, Jammu/Srinagar**

**Notification**

Jammu, the 13<sup>th</sup> November, 2023

S.O. 586 .-In exercise of the powers conferred by clause (2) of section 2 of the Indian Forest Act, 1927, the Lieutenant Governor is pleased to appoint the following members of Jammu and Kashmir Forest Protection Force as "Forest Officers", for purposes of the Act; namely:-

1. Director;
2. Joint Director;
3. Deputy Director;
4. Assistant Director;
5. Inspector; and
6. Deputy Inspector.

**By order of the Lieutenant Governor.**

Sd/-

**(Dheeraj Gupta), IAS**

Principal Secretary to the Government

No: FST-FPF/21/2022-02 (CC No. 7035604)

Dated: 13-11-2023

Copy to the:-

1. Secretary, MoEF&CC, Government of India.
2. Joint Secretary (Jammu, Kashmir & Ladakh), Ministry of Home Affairs, GoI.
3. Principal Secretary to the Hon'ble Lieutenant Governor.
4. Commissioner/Secretary to the Government, General Administration Department.
5. Principal Chief Conservator of Forests/HoFF, J&K.
6. Director, Archives, Archaeology & Museums, J&K.
7. Secretary to the Government, Department of Law, Justice and Parliament Affairs.
8. All HoDs of Forest, Ecology and Environment Department.
9. General Manager, Ranbir Government Press, Jammu.
10. Private Secretary to the Chief Secretary.
11. Private Secretary to Principal Secretary to the Government, Forest Ecology and Environment Department.
12. In-charge Website, Forest, Ecology & Env. Department.
13. Notification file/ Stock file.

**(Mohammad Arshad Jan)**

Under Secretary to the Government

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